

(b) whether it is a fact that five lakh maunds of sugarcane was supplied to the factory in the last season by these villages;

(c) if so, whether Government propose to provide the siding facility at the station; and

(d) if not, the reasons therefor?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) Yes. Sir.

(b) Not known to the Railway

(c) The provision of a siding at Somar Gopalpur Station has been included in the Railway's Works Programme for 1958-59.

(d) Does not arise.

### प्रेस मशीनों का गायब होना

१८८७. श्री सरजू पाण्डे : क्या रेलवे मंत्री यह बनाने की कृपा करेंगे कि

(क) क्या यह सच है कि १९५६ में पूर्वोत्तर रेलवे प्रेस, गोरखपुर की कुछ प्रेस मशीनें तथा मादे कागज के ४ हजार रिम गायब हो गये थे ;

(ख) यदि हा, तो उसका क्या ब्यौर है ; और

(ग) इस सम्बन्ध में क्या कार्यवाही की गई है ?

**रेलवे उपमंत्री (श्री शाहनवाज खां) :**

(क) से (ग). पूर्वोत्तर रेलवे प्रेस, गोरखपुर की इस तरह की कोई प्रेस-मशीनें गायब नहीं हुईं लेकिन जुलाई, १९५६ में चोरी की एक घटना हुई थी जिसमें टाइप ढालने के ताबों के साचे (matrices) टाइप की कुछ धातु, स्टीरियो प्लेटें और मेज के दो पंखे चोरी गये। कुल ४,४२५ रुपये का नुकसान हुआ। इस तरह की चोरियों की रोकथाम के लिये जरूरी कार्यवाही की गई है। मार्च/अप्रैल, १९५८ में स्टाफ की जाच-पड़ताल

के दौरान में विभागी जाच भी की गई थी जिस से पता लगा कि सादा कागज कुछ कम है। २००० रिम कागज कम निकला। एक सीनियर क्लर्क को, जिसके भ्रष्टाचार की इस मामले और दूसरे मामलों में जाच की जा रही थी नौकरी से हटा दिया गया है।

### Sleeping Accommodation for Second Class Passengers

1888. Shri Assar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is no sleeping accommodation on Railway trains for second class passengers; and

(b) if so, the reasons therefor?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) Yes

(b) It has not so far been decided to provide sleeping accommodation in II class as this class of accommodation is being abolished in stages

### Sugarcane

1889. Shri Jadhav: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No 2572 on the 23rd September, 1958 and state:

(a) the total amount of deposit taken from the agriculturists who have supplied sugarcane to the factories, with a break-up of each factory;

(b) the amount of interest the factories are going to give to the agriculturists on their deposits, and

(c) whether any directive has been given by the Central Government to the State Government to take step for the return of the deposits to the cane supplying agriculturists?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) Out of a total deposit of Rs 9.19 lakhs Rs 2.06, 0.58 and 6.55 lakhs were taken by Lakshmiwadi, Sakarwadi and Ravalgaon factories respectively.

(b) Ravalgaon factory pays interest at 6% per annum. No interest is paid by Lakshmiwadi and Sakarwadi factories.

(c) No, Sir. The deposits are made under mutual agreements and are returned after the close of the season.

#### Ravalgaon Sugar Factory

1890. Shri Jadhav: Will the Minister of Food and Agriculture be pleased to state

(a) for how many days did the Ravalgaon Sugar Factory run during the crushing season of 1957-58,

(b) how much cane was crushed during the above season,

(c) how much of the cane crushed was of factory ownership, how much was supplied by the agriculturists and how much was supplied by the Dab hadi Co-operative Sugar Factory

(d) whether the Ravalgaon Sugar Factory has made recently any change in the cane crushing capacity and

(e) if so what is its crushing capacity at present?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 131 days

(b) 1,62,305 tons

(c) (i) 75,875 (ii) 75,019 and (iii) 11,411 tons respectively

(d) The factory has been granted a licence to increase its capacity from 850 to 1,200 tons of cane per day. The expansion is to be completed by 1959-60.

(e) About 900 tons cane per day.

#### Homoeopathic Enquiry Committee

1891. Shri Mohan Nayak: Will the Minister of Health be pleased to state what steps have been taken to implement the recommendations of the Homoeopathic Enquiry Committee?

The Minister of Health (Shri Karmarkar): The recommendations of the Homoeopathic Enquiry Committee

were examined by another Committee appointed in 1955 under the chairmanship of Dr D. T. Dave. The Dave Committee recommended the establishment of a Central Council of Homoeopathic System of Medicine with the object of achieving uniform standards in respect of education and practice of Homoeopathy. The recommendations of the Dave Committee were referred to all the State Governments for their remarks. The Central Council of Health at their meeting held in January, 1958, recommended that it should be left to the individual State Governments to take such steps as they considered practicable and desirable for the development of Homoeopathic System of Medicine.

#### Telephone Receivers

1892. Shri A. K. Gopalan: Will the Minister of Transport and Communications be pleased to state

(a) whether it is a fact that the Calcutta telephone authorities are investigating the allegation of maintenance of about 12 telephone receivers in the silver katri in Cotton Street Calcutta,

(b) if so, whether the investigation is over, and

(c) the main points of the report of the investigation?

The Minister of Transport and Communications (Shri S. K. Patil): (a) No

(b) and (c) Do not arise

#### Employment in Merchant Navy

1893 { Shri A. K. Gopalan:  
Shri Kunhan:

Will the Minister of Transport and Communications be pleased to state

(a) whether the Director General of Shipping has objected to the employment of boys who have passed